

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**C.P. No.60/11/2019**

**Date of decision: 20.11.2019**

**O.A. NO.60/659/2016**

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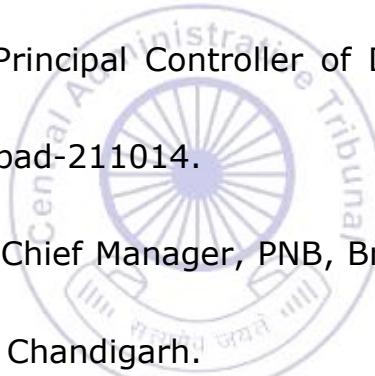
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**

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Cdr. Nirmal Singh (Retd.) S/o Late Sh. Sarwan Singh, aged about 74 years, R/o House No. 1563, Sector 33-D, Chandigarh-160020.

**... PETITIONER**

**VERSUS**



1. Sh. Praveen Kumar, Principal Controller of Defence Accounts (PCDA), Draupadi Ghat, Allahabad-211014.
2. Sh. Gurcharan Singh, Chief Manager, PNB, Branch Office, Sector -17-B, Punjab National Bank, Chandigarh.

**...RESPONDENTS**

**PRESENT:** Sh. B. Nandan Vashishta, counsel for petitioner.  
Sh. K. K. Thakur, counsel for respondent No.1.  
Ms. Madhu Dayal, counsel for respondent no.2.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. Sh. K. K. Thakur, appearing on behalf of respondent no.1 seeks permission to file compliance affidavit. Allowed. The same is taken on record.

2. Learned counsel for the parties are in agreement that this petition has been rendered infructuous as the respondents have complied with the order passed by this Court.
3. Ms. Madhu Daryal, appearing on behalf of respondent Bank informs this Court that not only revised pension but Bank has also paid arrears thereto.
4. In view of the above, and considering that no adverse order prejudicial to the rights of either of the party is to be passed, present C.P. is closed. Notices issued to the respondents are discharged.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 20.11.2019.

Place: Chandigarh.

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